## Print Defective Case Register from 2024-04-06 to 2024-04-06

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D- ABLAPL/10086/2024	SUSIL KUMAR PATTNAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D- BLAPL/10171/2024	JUGALA KISHORE PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D- ABLAPL/10153/2024	DILIP KUMAR SAHU	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mentioned in the affidavit.
4	D-WA/14333/2024	BIPLAB MOHANTY, A.G.A.	2024-04- 06	CODE NOT INDICATED
5	D- ABLAPL/10026/2024	DEBASIS PANIGRAHI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D- ABLAPL/9993/2024	BHABANI SHANKAR DASPARIDA	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Notarial fee and C . Fee in affidavit not filed.
7	D-WP(C)/14945/2024	PRAVAT KUMAR PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D- CONTC/12221/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-WP(C)/14935/2024	PRAVAT KUMAR PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
10	D- BLAPL/10061/2024	SURYAKANTA DWIBEDI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D- CRLMC/8741/2024	BIKRAM CHANDRA GHADEI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D- BLAPL/10012/2024	ANUPAM DASH	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D- BLAPL/10179/2024	PARTHA SARATHI NAYAK	2024-04- 06	Occupation not mentioned in Affidavit.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WP(C)/14614/2024	PRAVAT KUMAR PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

15	D- CRLMP/9627/2024	SIDHARTH PRASAD DAS	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D- BLAPL/10163/2024	DIBYA PRAKASH MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURE NOT FILED. 14-NOT PROPERLY INDEXED.
17	D- ABLAPL/10103/2024	RAMESH CHANDRA SWAIN	2024-04- 06	page42not filed,page11not legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page8,9,10not neat
18	D-WA/13894/2024	SANKAR PRASAD PANI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 20 DAYS 2.COURT FEE OF RS 12 /- NOT PAID 3.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED
19	D-WP(C)/14762/2024	BHABANI PRASAD MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D- BLAPL/10075/2024	SUSANTA KUMAR BARAL	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-RSA/13315/2024	MAHARSHI MOHAPATRA	2024-04- 06	18-CERTIFIED COPY OF TRIAL/APPELLAT COURT ORDER NOT FILED  C.COPY OF LOWER APPELLATE COURT IT RFA NO. 47/12 IS TO BE FILED
22	D- CRLMC/9211/2024	SOUBHAGYA KUMAR DASH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  HOWEVER THE PETNR APPEARS TO BE A STRANGER TO THIS CASE
23	D- ABLAPL/10155/2024	TARA PRASAD MOHAPATRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-BLAPL/9997/2024	LALITENDU BHUYAN	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 11 and 12 not neat.D.Fee of Rs.2/- not paid in v.nama.
25	D- CONTC/10753/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D- CRLMP/10256/2024	AVIJIT PATNAIK	2024-04- 06	1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
27	D- CRLMP/9647/2024	SANTOSH KUMAR MAHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D- ABLAPL/10140/2024	BIJAY BANARJEE	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D- ABLAPL/9980/2024	SAROJ KUMAR PADHI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				Page no .13 not neat.
	D	DA DTILA CADATILI	2024.04	6-RECEIPT SHOWING SERV.COPY TO
30	D- BLAPL/10192/2024	PARTHA SARATHI DAS	2024-04- 06	AG/CG/IT/CT/ETC.NOT FILED.
31	D-WP(C)/13270/2024	PREMANANDA MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D- CRLMC/10117/2024	SATYA SHIVA DASH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D- ABLAPL/10096/2024	MANAS KUMAR CHAND	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WA/13784/2024	BASUDEV BARIK	2024-04- 06	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED
				24-LIMITATION NOT IN TIME / EXPIRED.
35	D-LAA/6129/2024	SAIBRATA RATH	2024-04- 06	1.DELAY OF 38 DAYS 2.DEFICIT C.FEE OF RS 24122.25 /- TO BE PAID 3.RESPONDENT NO.2 BEFORE THE LOWER COURT IS NOT MADE A PARTY TO THIS CASE
36	D-WP(C)/15066/2024	ANUP NARAYAN MOHANTY	2024-04- 06	NEAT COPY OF ANNEX 3 BE FILED
37	D- BLAPL/10146/2024	S.S.RAY (2)	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D- CONTC/11090/2024	SATRUGHNA DASH (A)	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D- ABLAPL/10109/2024	SATYABRATA SUTAR	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Occupation not mention in Affidavit.page11not neat.
40	D- CRLMP/10043/2024	PRASANNA KUMAR MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-WA/13206/2024	SISIR KUMAR PUROHIT	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 10 DAYS 2.C.COPY OF ORDER DTD 31.1.24 NOT FILED PUT UP FOR FURTHER S.R
42	D- MACA/11832/2024	NABIN KUMAR SATPATHY	2024-04- 06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME

			PROVISION OF LAW NOT FURNISHED IN
			I.A. 2. DELAY OF 02 DAYS
D- MACA/14725/2024	PABITRA KUMAR NAYAK	2024-04- 06	OCCUPATION OF DEPONENT NOT FURNISHED
D-WA/14082/2024	BIPLAB MOHANTY,A.G.A	2024-04- 06	CODE NOT INDICATED
D- ABLAPL/10042/2024	JAGAJIBAN PRADHAN	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mentioned in the affidavit.Page no 13 not neat
D-WP(C)/14619/2024	PRAVAT KUMAR PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
D- CONTC/10157/2024	BANSHIDHAR BAUG	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  OCCUPATION OF DEPONENT/PETNR NOT STATED IN AFFIDAVIT
D-WP(C)/13275/2024	PREMANANDA MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- BLAPL/10010/2024	SWARUP KUMAR PATNAIK	2024-04-	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-WP(C)/14150/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-04-	Occupation not mention in Affidavit.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-MATA/12562/2024	SANJIB KUMAR BHANJADEO	2024-04- 06	17-REFERENCE CERTIFICATE NOT FURNISHED.  PAGE 80 NOT LEGIBLE
D- CRLMP/9614/2024	RAMA CHANDRA SAHOO	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
D-WP(C)/13092/2024	ABHAYA KUMAR BEHERA	2024-04- 06	SYNOPSIS DATE CHART NOT FILED  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/10105/2024	MANAS KUMAR CHAND	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petition not correctly addressed to Honble Court
D- BLAPL/10008/2024	DIPTI RANJAN BHOKTA	2024-04-	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mentioned in the affidavit
	D-WA/14082/2024  D-ABLAPL/10042/2024  D-WP(C)/14619/2024  D-WP(C)/13275/2024  D-BLAPL/10010/2024  D-WP(C)/14150/2024  D-MATA/12562/2024  D-CRLMP/9614/2024  D-ABLAPL/10105/2024	D-WP(C)/13275/2024 PRAVAT KUMAR PANDA  D-WP(C)/14619/2024 PRAVAT KUMAR PANDA  D-WP(C)/13275/2024 PREMANANDA MOHANTY  D-WP(C)/14150/2024 PRATAP @ PRATAP @ PRATAP KUMAR MOHAPATRA  D-MATA/12562/2024 SANJIB KUMAR BHANJADEO  D-CRLMP/9614/2024 RAMA CHANDRA SAHOO  D-WP(C)/13092/2024 ABHAYA KUMAR BEHERA  D-ABLAPL/10105/2024 CHAND  D-UPTI RANJAN	MACA/14725/2024   NAYAK   D-WA/14082/2024   BIPLAB   2024-04-06

56	D-WP(C)/15131/2024	RANJIT SAMAL	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION HCBA RS 50/- NOT PAID 2. PAGE 10,20 NOT NEAT AND LEGIBLE
57	D- CRLMP/9630/2024	SUSANTA KUMAR TRIPATHY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/13156/2024	DURGESH NARAYAN RATH	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION PAGE 50,51,71,80 TO 87 ARE NOT NEAT AND LEGIBLE
59	D- BLAPL/10000/2024	RASHMI RANJAN DAS	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Date not mentioned in v.nama
60	D- CRLMP/9667/2024	SANKARACHARYA CHOUDHURY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/14138/2024	BIJAYA KUMAR PATTANAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-WA/14289/2024	PRAKASH KUMAR NAYAK	2024-04- 06	PUT UP FOR SR AFTER FILING OF IMPUGNED ORDER
63	D-MATA/13879/2024	SUKANTA KUMAR DALAI	2024-04- 06	1.PROVISION OF LAW NOT CORRECTLY FURNISHED 2.CODE NOT FURNISHED 3.ALPHABETICAL NUMBERS MENTIONED IN PARAGRAPHS OF GROUNDS NOT IN SERIAL
64	D- ABLAPL/10035/2024	NIRANJAN PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Annexures not properly page marked both in Index and petition.2. Petitioner nos.12 to 16 and 19 to 21 not executed in V.nama.
65	D- ABLAPL/10013/2024	SURYAKANTA DASH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.  1. Aloka khatua and Rahul pradhan not executant in V. Nama ,but Biswajit khatua and Suryabrata Pradhan executant in V.Nama they are not party in
66	D- BLAPL/10156/2024	RAMAKANTA DAS	2024-04- 06	the petition.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/14865/2024	HIMANSHU SEKHAR MISHRA	2024-04- 06	COMPLETE ADDRESS OF OPP. PARTY NO 1 NOT FURNISHED
68	D-WP(C)/15350/2024	AKSHAYA KUMAR PANDEY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-RSA/12658/2024	RAMESH KUMAR SAHOO	2024-04- 06	1.HCBA FEE OF RS 50 /- AND DEFICIT ADVOCATE CLERK WELFARE OF RS 10 /- TO BE FILED 2.SYNOPSIS AND DATE CHART TO BE FILED .INDEX TO BE MODIFIED ACCORDINGLY
70	D-WP(C)/15106/2024	SATYAJIT SAMAL	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  PAGE 7 NOT NEAT AND LEGIBLE 2. ALLTHE ANNEXURES ARE NOT ATTESTED BY THE ADVOCATES
71	D-CMP/14658/2024	ABINASH NAYAK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				PAGE 46 TO 49 NOT LEGIBLE
72	D-WP(C)/13278/2024	PIYUSH KUMAR MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.C.FEE OF RS 6 /- NOT PAID 2.PAGE 23 TO 26 NOT LECIPLE
73	D- BLAPL/10176/2024	SANTOSH KUMAR MAHANTY	2024-04- 06	26 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WA/13133/2024	DEBASIS MOHAPATRA,A.S.C	2024-04-	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				PUT UP FOR FURTHER S.R AFTER FILING OF C.COPY
75	D- BLAPL/10186/2024	SUJIT KUMAR PATTNAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
76	D- CONTC/10164/2024	ADV	2024-04- 06	page nos. 8 to 12 are not neat and legible.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-RSA/13525/2024	ANANTA PRATAP THANAPATI	2024-04- 06	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED DCF RS. 1/- TO BE PAID 2. A-6, KUNTI @ LALITA BHUE IS NOT MADE A PARTY IN THIS RSA 3. VALUE OF APPEAL BE FURNISHED IN THE APPEAL MEMO . PUT UP FOR SR AFTER THAT
78	D- ABLAPL/10152/2024	SOUBHAGYA KUMAR DASH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-RPFAM/9005/2024	SURYAKANTA DASMOHAPATRA	2024-04- 06	PROVISION OF LAW NOT CORRECTLY FURNISHED
80	D- BLAPL/10082/2024	ANUPAM DASH	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mention in Affidavit.
81	D- ABLAPL/10015/2024	DEBASNAN DAS	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D- CONTC/11494/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-CRLA/9564/2024	SURYAKANTA DWIBEDI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D- ABLAPL/10062/2024	RANJIT MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Book mark in index not correct. 2. page no. 13, 14 are not neat. 2.complete address of the petitioner not furnished in V.Nama.
85	D-WP(C)/13269/2024	PREMANANDA MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				PAGE 13,14,15 NOT LEGIBLE

86	D- CONTC/13581/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D- ABLAPL/9991/2024		2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no. 19 not neat.
88	- 111-W/P(C3/13/5/1/2017/L	DIPTI REKHA NANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.PAGE 14 TO 18 NOT NEAT AND LEGIBLE
89	D-WP(C)/13260/2024	PABITRA KUMAR BEHERA	2024-04-	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER
90	D- BLAPL/10088/2024	ASIT KUMAR JENA	2024-04- 06	C. FEE RS. 36/- TO BE PAID 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91		PRAVAT KUMAR MOHANTY	2024-04- 06	CERTIFICATE IN SUPPORT OF GOOD GROUND NOT FURNISHED
92	11 1= \\\/ \P((-1/   3   7   1/ 7   7   7	ABINASH ROUTRAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
93	D-CRLA/9972/2024	DEBASIS TRIPATHY	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED.
94	D- ABLAPL/10046/2024		2024-04- 06	1.DELAY OF 22 DAYS 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
95	D-WP(C)/15111/2024		2024-04- 06	Page marking not made in index and file.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  8-CAUSE TITLE NOT IN ORDER.  10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  14-NOT PROPERLY INDEXED.  19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
				THE FACTS STATED IN PARA 1 TO 5 IN DECLARATION IS NOT CORRECTLY FURNISHED IN THE PETN 2. PAGE 9 IS NOT NEAT AND LEGIBLE 3. IN INDEX LIST OF DATES AND EVENTS IN PAGE-B IS NOT SIGNED BY THE ADVOCATES
96	D-WP(C)/14140/2024	BIJAYA KUMAR PATTANAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- CRLMC/8753/2024	SIDHARTH PRASAD DAS	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.PAGE 14 NOT LEGIBLE 2.COPY OF ORDER PASSED IN CONNECTED CRLMC 3632/2017 NOT FILED
98	D- BLAPL/10230/2024	PRASANTA KUMAR SAHOO	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-WP(C)/15374/2024	SUKANTA KUMAR MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D- ABLAPL/10091/2024	SK. ZAFARULLA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page nos.10,11and 12 not neat
101	D-WP(C)/13017/2024	SUBASH CHANDRA ACHARYA	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. PAGE 24,25,30,51,52 NOT LEGIBLE 2. DATE OF U.C. APPEAL CASE NO 44/2022 OF ANNEX 3MENTIONED IN PRAYER 10.2.2023 INSTEAD OF 14.2.23
102	D-WP(C)/15421/2024	KRISHNA CHANDRA SAHU		
103	D- BLAPL/10148/2024	BISWAJIT MOHAPATRA	2024-04- 06	DEFICIT COURT FEE OF RS 6 /- NOT PAID 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D- CONTC/10704/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-WP(C)/13610/2024	BIJAYA KUMAR PATTANAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

106	D-WA/11975/2024	BIPLAB MOHANTY, A.G.A.	2024-04- 06	DATE OF JUDGEMENT DTD 12.1.24 NOT TALLY WITH THE DATE STATED IN PAGE 2 AND 3 OF THE PETITION
107	D- RPFAM/12385/2024	TAPASWINI SINHA	2024-04- 06	3-AUTHENTICATION FEE IS DEFICIENT.
108		DAMAVANTA DAS	2024-04-	1.DEFICIT AU. FEE OF RS 5.90 /- NOT PAID 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D- ABLAPL/10038/2024	RAMAKAN IA DAS	06	1. Authorization to swear affidavit not furnisged. 2. Annexures not page marked. 3 Signature of the petitoner 1, 8 not tally. 4. Being minor petitionerno. 10 executed v.nama
109	D- CRLMP/9624/2024	SUSANTA KUMAR MOHANTY	2024-04- 06	14-NOT PROPERLY INDEXED.
110	D-WP(C)/14301/2024	PRAFULLA KUMAR KAR	2024-04- 06	OCCUPATION OF DEPONENT NOT GIVEN 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
111	D- ABLAPL/10040/2024	LAXMI NARAYAN RAYATSINGH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no.11 not neat and legible.
112	D- ABLAPL/10064/2024	SURYAKANTA DWIBEDI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-WP(C)/12945/2024	HARIPAD MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
114	D- ABLAPL/10065/2024	SAROJ KUMAR DASH	2024-04- 06	PAGE 87 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D- CONTC/10163/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D- MACA/11332/2024	JEEVANJYOTI MOHANTY	2024-04- 06	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. HCBA FEE RS 50/- AND HCLAA FEE RS 10/- NOT PAID
117	D- BLAPL/10178/2024	PARTHA SARATHI NAYAK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
118	D- CRLMP/10069/2024	RAJENDRA KUMAR PRADHAN	2024-04- 06	page no.10, 11not neat and legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

119	D- ABLAPL/10011/2024	SURENDRA KUMAR BISWAL	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. page mark not furnished in the index in annex.1. 2.paragraphs of the petition not tally
120	D-WA/13166/2024	DEBASIS MOHAPATRA,A.S.C	2024-04- 06	with declaration of affidavit.  18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  PUT UP FOR FURTHER S.R AFTER FILING
121	D- BLAPL/10150/2024	BISWAJIT MOHAPATRA	2024-04- 06	OF C.COPY 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-WP(C)/15415/2024	PRASANTA KUMAR SATAPATHY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-WP(C)/13257/2024	GOPAL KRUSHNA NANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE 13 NOT NEAT AND LEGIBLE
124	D- BLAPL/10142/2024	BINAYA BHUSAN ROUTRAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per rejection order fathers name of the
125	D-RPFAM/8876/2024	KSHIROD KUMAR PAHIL	2024-04- 06	petitioner dose not tally with cause title.  GOOD GROUND CERT. NOT FURNISHED
126	D- CONTC/10739/2024	SARAT CHANDRA DASH	2024-04- 06	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D- MACA/13651/2024	PRASANTA KUMAR MAHALI	2024-04- 06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 313 DAYS
128	D-WP(C)/15134/2024	RANJIT SAMAL	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.HCBA RS. 50/- NOT PAID 2. PAGE 10,11 NOT NEAT AND LEGIBLE
129	D-WP(C)/14586/2024	BHABANI PRASAD MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D- ABLAPL/10001/2024	ROHIT RANJAN RAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. synopsis and date of event not furnished in index.
131	D- BLAPL/10002/2024	SOUMYA RANJAN DAS	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO

132	D-WP(C)/13279/2024	MANAS KUMAR CHAND	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D- BLAPL/10081/2024	ANUPAM DASH	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				. Occupation of the Deponent not furnished.
134	D-WP(C)/13236/2024	BIDYADHAR MANSING	2024-04- 06	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D- ABLAPL/10093/2024		2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
136	D-WP(C)/15137/2024	RANJIT SAMAL	2024-04-	Swearing affidavit for others not furnished.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				1. HCBA RS 50/- NOT PAID 2. PAGE 17,22,25 ARE NOT NEAT AND LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO
137	D-WP(C)/15275/2024		2024-04- 06	AG/CG/IT/CT/ETC.NOT FILED.
138	D- TRP(C)/13632/2024	SATYABRATA MOHANTY	2024-04- 06	PRAYER MAY LIES TO ONE PRAYER . PLACE IT AFTER COMPLIANCE
139	D-BLAPL/9985/2024	CHIRANJAYA MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-WP(C)/15243/2024	PRATAP KUMAR BEHERA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D- ABLAPL/10144/2024	MOHENDRA DALAI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  G.R case not not tally with cause title and Xerox copy of raleage order vide appear 2
142	D- CONTC/11487/2024	ADV	2024-04- 06	copy of release order vide annex-3 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
143	D- ABLAPL/10101/2024		2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144		BIJNYAN KUMAR MOHAPATRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Page no. 15 not neat.
145	D- CONTC/10455/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.SYNOPSIS AND DATE CHART NOT FILED
146	D-WP(C)/12127/2024	SATYA SUNDAR KANUNGO	2024-04- 06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
147	D- CRLMC/9262/2024	SOUMYA RANJAN DAS	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D- BLAPL/10085/2024	UMAKANTA BARIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D- CONTC/10338/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  OCCUPATION OF DEPONENT NOT STATED IN AFFIDAVIT
150	D- RPFAM/12489/2024	ASHOK KUMAR SAHOO	2024-04- 06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGISTERED AS CRLMP
151	D-WP(C)/13277/2024	PRADIPTA KUMAR MOHANTY	2024-04- 06	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
152	D- CRLMC/9767/2024	SURYAKANTA DWIBEDI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D- ABLAPL/10050/2024	SOUBHAGYA KUMAR DASH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the petitioner no.3 on v.nama not
154	D- RPFAM/13170/2024	SIBA PRASAD SAHOO	2024-04- 06	tally with cause title.  PUTUP FOR S.R AFTER FILING C.COPY OF IMPUGNED JUDGEMENT
155	D- BLAPL/10158/2024	USHARANI PATI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D- CRLMC/9945/2024	KULDEEP MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D- ABLAPL/10149/2024	DIBYA PRAKASH MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Synopsis and date chart not mentioned in the Index.Exempted being a lady.Page no 22,24, 25 not neat.
158	D-WP(C)/14527/2024	BISHNU BRATA SINGH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-WA/13917/2024	ADV.	2024-04- 06	1.V.NAMA NOT FILED 2.GOOD GROUND CERT. NOT FURNISHED

160	D-WP(C)/13272/2024	PREMANANDA MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-WP(C)/14452/2024	HARIPAD MOHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D- CRLMP/10074/2024	JAYANTA KUMAR KHANDAYATRAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D- CRLMP/10056/2024	KARTIK CHANDRA TRIPATHY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  NOMENCLATURE OF THE CASE IN PRAYER PORTION IS WRONG
164	D- BLAPL/10165/2024	JAGABANDHU SAHU	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D- ABLAPL/10102/2024	KABIRAJ PRADHAN	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-CRLA/9563/2024	SURYAKANTA DWIBEDI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-SAO/13640/2024	MALAYA MISHRA	2024-04- 06	1.DEFICIT COURT FEE OF RS 6 /- NOT PAID 2.LAA WELFARE FEE OF RS 10 /- NOT PAID
168	D- BLAPL/10175/2024	SANTOSH KUMAR MAHANTY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D- CONTC/10251/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
170	D-WP(C)/13182/2024	BIJAY PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D- CONTC/11486/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
172	D- CONTC/10705/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D- CRLMC/8734/2024	PRANAB KUMAR SAMANTRAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-WP(C)/15237/2024	PRATAP KUMAR BEHERA	2024-04- 06	PAGE 37 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-WA/11971/2024	BIBHU PRASAD TRIPATHY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-CMP/14594/2024	AMIT PRASAD BOSE	2024-04- 06	8-CAUSE TITLE NOT IN ORDER. AGE OF OP NOT FURNISHED

177	D- BLAPL/10185/2024	JYOTIRMAYA SAHOO	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D- ABLAPL/10005/2024	JYOTIRMAYA SAHOO	2024-04- 06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per affidavit ,fathers name of the petitioner not tally with cause title
179	D- ABLAPL/10095/2024	DEBENDRA KUMAR SAHOO (1)	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 and 23 not neat.
180	D-WP(C)/15412/2024	PRASANTA KUMAR SATAPATHY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-WP(C)/13130/2024	BIDYADHAR MANSING	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
	D	CANIHD WITMAD	2024.04	PAGE 24,25,33,39,46,47 NOT NEAT AND LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO
182	D- WPCRL/9964/2024	SANJIB KUMAR BHANJADEO	2024-04- 06	AG/CG/IT/CT/ETC.NOT FILED.
183	D- MACA/12165/2024	KAPILA CHARAN NAYAK	2024-04- 06	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. COURT FEE RS. 1269.82 NOT PAID 2. HCBA RS 50/- AND HCLAA RS. 10/- NOT PAID 3. VALUE OF AWARDED AMOUNT IN THE COURT BELOW IS INCORRECTLY FURNISHED IN PARA 2 OF PAGE 2 OF THE APPEAL AND AMOUNT SHOWING COURT FEES PAYBLE INCORRECTLY FURNISHED
184	D- BLAPL/10151/2024	BISWAJIT MOHAPATRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D- BLAPL/10168/2024	MANAS KUMAR CHAND	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D- CRLMC/8973/2024	PRIYA RANJAN SINGH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 2.PAGE 11 AND 12 NOT LEGIBLE
187	D- MACA/13652/2024	SOMNATH ROY	2024-04- 06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 177 DAYS 2.FATHER NAME OF R.5 NOT TALLY WITH THE FATHER NAME OF PETNR 5 IN THE COURT BELOW

188	D- ABLAPL/10145/2024		2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D- CONTC/10459/2024	ADV.	2024-04- 06	Page 12 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
	CONTC/10439/2024		Uo	1.CODE NOT INDICATED 2.SYNOPSIS AND DATE CHART NOT FILED
190	D- CRLMP/9576/2024	ARJUNA CHARANA BEHERA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-WP(C)/13099/2024	MAHENDRA KUMAR SAHOO	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
		A CAMP A WAR AND	2024.04	1.OCCUPATION OF THE PETNR NOT MENTIONED IN AFFIDAVIT
192		PABITRA KUMAR NAYAK	2024-04- 06	OCCUPATION OF DEPONENT NOT STATED
193		PRASANTA KUMAR MAHALI	2024-04- 06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24-LIMITATION NOT IN TIME / EXPIRED.
				1.DELAY OF 65 DAYS 2.DATE OF EXECUTION NOT FURNISHED IN V.NAMA
194	11)_C`MP/14666/2024	AMIT KUMAR NATH	2024-04- 06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. WELFARE FUND RS. 50/- NOT PAID 2.
				STATUS OF PARTIES IN COURT BELOW NOT FURNISHED
195	D-WP(C)/15255/2024	NARESH CHANDRA SAHOO	2024-04- 06	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
				PAGE 33 AND 37 ARE NOT LEGIBLE
196		SUJIT KUMAR PATTNAIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				page no. 12 not neat.
197		SIDHARTH PRASAD DAS	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				PAGE 2 NOT SIGNED BY ADVOCATE
198		DEBA KUMAR RATH	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page16not page marked.
199		SUDEEP KUMAR SARANGI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT
				FURNISHED/INCORRECTLY MENTIONED
200	D- BLAPL/10183/2024	DIBYAJYOTI SAHOO	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D- MACA/14728/2024	PABITRA KUMAR NAYAK	2024-04- 06	1.INDEX NOT FILLED IN 2.VERNACULAR CERT. NOT FURNISHED IN IA
202	D- CONTC/10346/2024	ADV.	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.PAGINATION NOT IN ORDER 2.OCCUPATION OF THE DEPONENT NOT STATED IN AFFIDAVIT
203	D- WPCRL/9876/2024	SUJIT KUMAR DAS	2024-04- 06	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.OP 4 ADDRESS IS INCOMPLETE
204	D- ABLAPL/10098/2024	MD. GOLAM MADANI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
205	D-WP(C)/13095/2024	MAHENDRA KUMAR SAHOO	2024-04-	page 14not legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  OCCUPATION OF PETNR NOT MENTIONED IN AFFIDAVIT
206	D- ABLAPL/10111/2024	PRASANT KUMAR BARIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page13not neat
207	D- BLAPL/10094/2024	JAYANTA KUMAR MAJHI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WA/14468/2024	SANGRAM JENA, A.G.A.	2024-04- 06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
209	D- CRLMP/9568/2024	SAROJ KUMAR PADHI	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-CRLA/9690/2024	AMULYA RATNA PANDA	2024-04- 06	24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 391 DAYS
211	D- RPFAM/13788/2024	BIJAYA KUMAR MISHRA	2024-04- 06	16-PETITION/APPEAL NOT IN TIME DELAY OF 559 DAYS
212	D- CONTC/10161/2024	ADV	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				24-LIMITATION NOT IN TIME / EXPIRED.
213	D- MACA/11940/2024	KAPILA CHARAN NAYAK	2024-04- 06	
214	D- ABLAPL/10071/2024	KISHORE KUMAR MISHRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Age of the petitioner no.3 not furnished in the cause title and V.nama. 2. Date of Execution not furnished in v.nama.
215	D-WP(C)/13020/2024	TAPOBANTA BARIK	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D- ABLAPL/10066/2024	HRUDANANDA MOHAPATRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-CRLA/10022/2024	MALAYA KUMAR MISHRA	2024-04- 06	PUT UP FOR SR WITH CRLLP NO. 7 OF 2023
218	D-BLAPL/9982/2024	RAJIV KUMAR MAHANTA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  P.S case no not tally with prayer and rejection order in vide annex-1
219	D- BLAPL/10174/2024	JUGALA KISHORE PANDA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D- CRLMC/8786/2024	SANJIB KUMAR BHANJADEO	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-WP(C)/13280/2024	BIBEKANANDA MAHAPATRA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
222	D- ABLAPL/10076/2024	DILLIP RAY	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
223	D- CONTC/10345/2024	SAROJ KUMAR SAHU	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. OCCUPATION OF DEPONENT IN AFFIDAVIT
224	D- ABLAPL/10063/2024	BIBHUTI RANJAN MOHANTY	2024-04-	NOT STATED  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

225	D-RSA/13820/2024	PRASANNA KUMAR MISHRA	2024-04- 06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
226		MANAS RANJAN DHAL	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D- ABLAPL/10052/2024	1	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos.11, 12 not neat.
228	D- ABLAPL/10092/2024	SK. ZAFARULLA	2024-04- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Index not correctly page marked.

## **DEFECTIVE REPORT LIST**

## **DEFECTIVE REPORT OF 06-04-2024 (CASES FILED BEFORE 2024)**

	DEFECTIVE REPORT OF 00-04-2024 (CASES FILED BEFORE 2024)							
Sl no	Filing Number	Case Number	Advocate for Petioner/Caveato r	Defects as per S.R.				
1	CONTR/52/2023	CONTR/52/2023	BHUBAN MOHAN BHUYAN	OTHERS. AFFIDAVIT TO BE FILED IN PROPER FORMAT AS PER OHC RULE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.				
2	CRLMA/201/202 2	CRLMA/201/202 2	ABHAS MOHANTY	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.				
3	CRLMA/116/202 0	CRLMA/116/202 0	ADV	4. AFFIDAVIT/VERIFICATIO N NOT PROPER. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.				
4	CRLMA/143/202 0	CRLMA/143/202 0	R.R.DAS	OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED				